COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 245 OF 2015 & IA NO. 398 OF 2015

<u>11th October, 2018</u> Dated :

Hon'ble Mr. Justice N.K. Patil, Judicial Member Present: Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: The Tata Power Company Ltd. Vs. Maharashtra Electricity Regula		ommission		Appellant(s) Respondent(s)
Counsel for the Appellant (s)	:	Mr. Amit Kapur Mr. Tushar Nagar		
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadha Mr. Raunak Jain Ms. Stuti Krishn for R-1	n	

<u>ORDER</u>

List this matter for hearing on 26.10.2018 (on top of board), as agreed by the learned counsel appearing for the Appellant and the Respondent.

(S.D. Dubey) **Technical Member** vt/kt

(Justice N.K. Patil) Judicial Member